

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2752
TO BE ANSWERED ON 17th MARCH, 2017**

EWS QUOTA IN PRIVATE HOSPITALS

2752. SHRI DEVJI M. PATEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that 33 percent beds are always kept reserved in private hospitals in the country including Delhi, Ahmedabad and Jaipur to provide free of cost treatment to poor patients under Economically Weaker Section (EWS) quota;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide complete information in this regard on website regarding patients and beds in all private hospitals under EWS quota;
- (d) whether any monitoring Committee has been constituted in all private hospitals; and
- (e) if not, the action taken by the Government against erring private hospitals?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (e): Since Health is a State subject, no such information is maintained centrally. It is the responsibility of the State Government to provide adequate healthcare facilities to the people of State including poor patients under Economically Weaker Section (EWS).